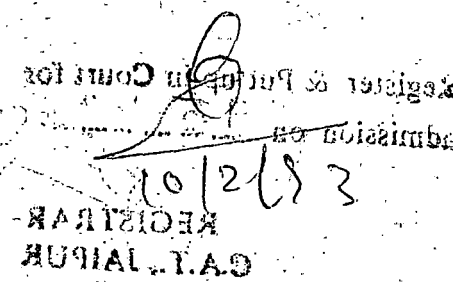


# C. A. T. Bench, JAIPUR

| Date of Order | Orders                                                                                                                                                                                                                                                                                                                |
|---------------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 25.1.93       | <p>Mr. J. K. Kausik - Counsel for<br/>app. cat.</p> <p>M. p. is allowed. O. A. is<br/>restored to its original position.<br/>The O. A. may be listed for<br/>admission on 18.2.93.</p> <p><i>(Signature)</i><br/>(B. B. Mahajan)<br/>Member (Adm.)</p> <p><i>(Signature)</i><br/>(D. L. Mahata)<br/>Vice-Chairman</p> |
|               | <p>Copy put to the app. and<br/>prep. on<br/>vide <u>1085 &amp; 1086</u></p> <p>Date <u>11.2.93</u></p> <p style="text-align: center;"> <br/>             Registrar<br/>             C.A.T. JAIPUR           </p>                  |